## OFFICE OF THE DISTRICT & SESSIONS JUDGE (HEADQUARTERS): DELHI

## CIRCULAR

## Subject:- Intimation reg. demise of Mrs. Saroj Narain, revered wife of Late Mr. Justice Prakash Narain.

With profound sorrow and grief this is to inform that Mrs. Saroj Narain, revered wife of Late Mr. Justice Prakash Narain, has left for her heavenly abode.

The Cremation shall take place today i.e. on 06.02.2019 (Wednesday) at 04:00 pm at Lodhi Road Cremation Ground, New Delhi.

Contact No. of Ms. Renuka, daughter of Late Mr. Justice Prakash Narain is 9810069301.

(GAJENDER ŠINGA AGAR) ADMINISTRATIVE CIVIL JUDGE (CENTRAL) DELIII

## 342 No. 7. 78-6-7884ACJ(Central)/2019

Dated, Delhi the 6-2-19

Copy forwarded for necessary information and necessary action to :

- 1. The Ld. Registrar General, High Court of Delhi, New Delhi.
- The Ld. District & Sessions Judges, West, North-East, East, South- West, New Delhi, North-West, North, Shahdara, South & South-East, Delhi/New Delhi with the request to circulate the same amongst all the Officers of DHJS/DJS of their respective districts.
- The Ld. Principal Judge, Family Courts (HQs), Dwarka Courts Complex, Dwarka, New Delhi with request to circulate this circular amongst all the Judges, Family Courts in their respective districts.
- The Ld. Principal Secretary (Law, Justice & Legislative Affairs), GNCTD, Delhi Sachivalya, New Delhi
- 5. The I.d. Chairperson, Delhi Judicial Academy, Sector-14, Dwarka, New Delhi
- 6. All the Judicial Officer, Central District, Tis Hazari Courts, Delhi.
- 7. The Ld. Officer Incharges, Pool Car at Central District, Tis Hazari Courts, Delhi.
- The I.d. Member Secretary, Delhi State Legal Services Authority, Patiala House Courts, New Delhi.
- 9. The PS to Ld. District & Sessions Judge (HQs.), Delhi
- Notice Boards/ all the Bar Associations at Tis Hažari/ Patiala House/ Dwarka / Pohini /Saket /KKD Courts, Delhi/New Delhi.
- J. For uploading on LAYERS.

12. For uploading on centralized website through LAYERS.

ADMINISTRATIVE CIV ENTRAL) DELHI